NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARVENU VANIGAM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

15 A. HERR (0004)

ANTHORISED SIGNAPORE

. Acr

. Devaray

<u>ORDER</u>

Counsel representing both the parties are present and stated that the settlement talks have not materialised so for and prayed some more time stating that the parties are intending to have another meeting to settle the matter. Considering the request, I am inclined to grant final opportunity to make submissions in relation to the settlement talks. In case the settlement talks fail, both the counsel are directed to submit their arguments. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)